

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1490/2024 in Company Petition IB/60/2024
NAME OF THE COMPANY	Kasukurthi Sujatha Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Mr. K. Rajesh
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/1490/2024**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Lakshmi for the RP.

In view of the request made by the Resolution Professional, the additional documents are taken on record and RP is directed to consider the additional documents for filing RP report. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**